

18. बढ़ईगिरी ।

19. कयर के अज़ादा फाइबर ।

20. एल्युमिनियम से घरेलू बर्तनों का विनिर्माण ।

21. कल्या विनिर्माण ।

22. गौंद शल का विनिर्माण ।

23. लोक-वस्त्र कढ़े का विनिर्माण ।

24. "पोलीवस्त्र" जिसका अर्थ है कि कोई भी वह कपड़ा जिसे भारत में हथकरघे पर बना गया है और जिसके धागे की कताई भारत में हाथ से की गई हो और यह धागा मानव-निर्मित फाइबर और सूत, रेशम या ऊन अथवा इनमें से किन्हीं दो के या इन सबके मिश्रण से बना हो या जिसका धागा भारत में हाथ से कते हुये मानव निर्मित फाइबर धागे और भारत में हाथ से कते हुये सूती, रेशमी या ऊनी धागों या इनमें से किन्हीं दो के अथवा सभी धागों के मिश्रण से बना हो ।

25. मक्का और मोटे अनाज का प्रसंस्करण ।

26. रबड़ की वस्तुओं (डिम्पड लेटेक्स प्रोडक्ट्स) का विनिर्माण ।

Training Programme organised through the Rural Electrification Corporation

3691. SHRI S. S. AHLUWALIA: Will the Minister of ENERGY be pleased to state:

(a) whether any training programme is being organised through the REC (Rural Electrification Corporation) for officers of State Electricity Boards, State Governments and Banks to guide farmers in choosing and installing properly matched and efficient pumping system;

(b) if so, what are the salient features of the programme and the names of the States where such programme has been organised;

(c) whether Government have any monitoring system to see that the officers of

State Governments, State Electricity Boards and Banks who have been guided by REC are transmitting their guidance to the farmers in a proper manner; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) Yes, Sir.

(b) The Programme envisages imparting training in the matter of installation of efficient irrigation pumping systems for 900 supervisory and field level officers of State Electricity Boards, State Governments and Banks etc. So far 13 programmes covering 286 officers have been conducted at Hyderabad (Andhra Pradesh) and Nasik (Maharashtra) Each of these programmes included a cross section of participants drawn from different States.

(c) The Training Programme has been very well received by the participants and their sponsors.

(d) and (e) The sponsoring agencies are advised to depute only the concerned field officers to attend the training programmes so as to ensure that on getting trained, they are utilised for dissemination of knowledge and transmitting guidance to the farmers.

Chartering of helicopter service by ONGC for offshore operation

3692. SHRI S. S. AHLUWALIA:

SHRI SHIV PRATAP MISHRA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that ONGC are no more chartering helicopter services from abroad for its offshore operations and instead utilising the services of Pawan Hans; if so, since when;

(b) how many incidents of helicopter accidents have occurred year-wise during

the last 4 years and the number of ONGC personnel killed in such accidents;

(c) whether ONGC/Pawan Hans have been obtaining any prior approval regarding the route of the helicopters and health of the engines involved in the offshore operations; and

(d) whether the latest crash of a helicopter with ONGC personnel on board near Madras coast has since been investigated into; if so, what are the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Besides its own three helicopters, ONGC is Charter-hiring helicopters from M/s Pawan Hans Ltd. (PHL), M/s Delhi Gulf Co. and Indian Air Force for its offshore operations. The period of contract with M/s PHL is from 6.10.86 to 31.3.90.

(b) In the last 4 years, there has been only one accident on 12th August, 1988 involving a helicopter of Pawan Hans Limited in which 10 persons died. None of these was ONGC employee.

(c) The control of operations of helicopters charter-hired by ONGC is with the concerned contractor who coordinates with authorities like Air Traffic Control, National Air Port Authority etc.

(d) The investigation of such types of accidents is the concern of Ministry of Civil Aviation.

Electrification of Bhogapur Village in Aligarh

3693. SHRI B. L. PANWAR: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Bhogapur village (Code No. 118) in the Chandaus Block of Aligarh district has not been electrified so far;

(b) if so, what are the reasons therefor; and

(c) by when the village is likely to be electrified?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) to (c) According to the Uttar Pradesh State Electricity Board, the main village Teekri (Code No. 118) of which Bhawapur is a hamlet has been electrified on 31-3-1984. There is no Bhogapur Village (Code No. 118) in the Chandaus Block of Aligarh District.

Electric supply system in high rise building in Delhi

3694. SHRI T. R. BALU: Will the Minister of ENERGY be pleased to state:

(a) whether any surprise checks have been conducted recently by the Delhi Electricity Supply Undertaking into the conditions of electric system in high-rise buildings and hotels;

(b) if so, what are the names of the buildings and hotels checked during the last one year;

(c) whether any of their systems was found to be defective; if so, what are the details thereof; and

(d) what steps are being taken to keep electric supply system in order in high-rise buildings and hotels of Delhi?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

Setting up of Tehri Project Corporation

3695. SHRI SHANTI TYAGI: Will the Minister of ENERGY be pleased to state:

(a) whether Central Government have set up a Tehri Project Corporation for execution of the work of the project;